

Annexure-7

Name of the corporate debtor: M/s Rapt Industries Private Limited; Date of commencement of CIRP: 24-08-2022; Revised list of creditors as on: 26-09-2022

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Commissioner State Tax / VAT, Department of	Government of NCT of Delhi	14.09.2022	Rs. 20,82,204/-	Rs. 20,82,204/-	Unsecured	NO	63.54	NIL	NIL	NIL	NIL	we have admitted your claim for Rs 20,82,204/-, and the same shall be verified once the books of
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